

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 13TH DAY OF MAY, 2020/23RD VAISAKHA, 1942

W.P(C) NO.9832 OF 2020

PETITIONERS

1. CHEMNAD SERVICE CO OPERATIVE BANK LTD,
PARAVANADUKKAM P.O., KASARGOD- 671315
REPRESENTED BY ITS SECRETARY RAVEENDRAN NAID
2. ADOOR SERVICE CO OPERATIVE BANK LTD,
URDOOR P.O., KASARGOD- 671543
REPRESENTED BY ITS SECRETARY
3. KUTTIKOL SERVICE CO OPERATIVE BANK LTD,
KUTTIKOL P.O., KASARGOD- 671541
REPRESENTED BY ITS SECRETARY GANGADARAN K.
4. NEKRAJE SERVICE CO OPERATIVE BANK LTD,
NEKRAJE P.O., KASARGOD- 671543
REPRESENTED BY ITS SECRETARY NARAYANAN NAIR
5. KOLATHUR SERVICE CO OPERATIVE BANK LTD,
P.O. KOLATHUR, KASARGOD- 671541
REPRESENTED BY ITS SECRETARY E. PARUKUTTY.
6. MUTTATHODY SERVICE CO OPERATIVE BANK LTD,
CITIZEN NAGAR, P.O. CHENGALA, KASARGOD- 671541
REPRESENTED BY ITS SECRETARY VENUGOPALAN E.
7. KALANAD SERVICE CO OPERATIVE BANK LTD,
P.O KALANAD, KASARGOD- 671317
REPRESENTED BY ITS SECRETARY K. RADHAKRISHNAN.
8. KILAYIKODE SERVICE CO-OPERATIVE BANK LTD,
P.O. KILAYIKODE, KASARGOD- 671313
REPRESENTED BY ITS SECRETARY RAVINDRAN K.
9. MANIYAT ERVICE CO OPERATIVE BANK LTD,
P.O. MANIYAT, KASARGOD- 671310
REPRESENTED BY ITS SECRETARY RAVINDRAN K.V.

10. BEDADKA FARMER'S SERVICE CO OPERATIVE BANK LTD,
P.O. KUNDAMKUZHY, KASARGOD- 671541
REPRESENTED BY ITS SECRETARY E. KUNHIRAMAN
11. KASARGOD SERVICE CO OPERATIVE BANK LTD,
P.O. KASARGOD, KASARGOD- 671121
REPRESENTED BY ITS SECRETARY M. SUMATHI
12. PERUMBALA SERVICE CO OPERATIVE BANK LTD,
P.O.PERUMBALA, KASARGOD- 671317
REPRESENTED BY ITS SECRETARY NIDHUN K.R.
13. PANATHADY SERVICE CO OPERATIVE BANK LTD,
P.O.RAJAPURAM, KASARGOD- 671532
REPRESENTED BY ITS SECRETARY RAGHUNATH P

BY ADV. DR. K.P. PRADEEP

RESPONDENTS::

1. UNION OF INDIA
REPRESENTED BY ITS SECRETARY
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE
GOVERNMENT OF INDIA, NORTH BLOCK
NEW DELHI- 110001
2. THE CENTRAL BOARD OF DIRECT TAXES
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE
GOVERNMENT OF INDIA, NORTH BLOCK
NEW DELHI- 110001, REPRESENTED BY ITS CHAIRMAN
3. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX
KERALA REGION, MINISTRY OF FINANCE, GOVERNMENT OF INDIA,
CENTRAL REVENUE BUILDINGS, I S PRESS ROAD
KOCHI- 682018.
4. THE KERALA STATE CO-OPERATIVE BANK LTD,
PB NO 6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM- 695 033
REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER
5. STATE OF KERALA
REPRESENTED BY ITS SECRETARY (CO-OPERATION)

W.P(C) NO.9832 OF 2020

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**GOVERNMENT SECRETARIATE, GOVERNMENT OF KERALA
THIRUVANANTHAPURAM- 695001**

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**THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 13.05.2020, THE COURT ON
THE SAME DAY DELIVERED THE FOLLOWING:**

GOPINATH.P, J

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WP(C) NO. 9832 OF 2020
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DATED THIS THE 13TH DAY OF MAY, 2020

ORDER

Admit.

2. The Assistant Solicitor General takes notice for the Union of India. The Standing Counsel for the Income Tax Department accepts notice on behalf of the Department. Petitioner to take steps to serve notice on other respondents by speed post/e-mail/whatsapp message and file a memo regarding such service.

3. In view of the order dated 23.03.2020 in WP(C) No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194 N of the Income Tax Act for three months.

Post this writ petition along with connected matters on 27.05.2020.

GOPINATH . P . ,

JUDGE

W.P(C) NO.9832 OF 2020

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APPENDIX

PETITIONERS EXTS.

EXT P1: TRUE COPY OF THE NOTICE NO A 87/2019-20 DATED 12-03-2020 ISSUED BY THE
4TH RESPONDENT